

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:450
ANSWERED ON:21.11.2000
DRINKING WATER IN COASTAL AREAS
AMBATI BRAHMANAIAH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds released for provision of drinking water in the coastal areas of the country;
- (b) whether the available water in coastal areas comes under the brackish variety;
- (c) investment made in these areas during the last three years to provide good drinking water?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SMT. RITA VERMA)

(a) & (b): The rural drinking water is a State subject. The schemes for supply of safe drinking water to the rural habitations of the country are implemented by the State Governments under the State sector Minimum Needs Programme(MNP)The Central Government supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme (ARWSP). The powers to plan, sanction and implement individual rural water supply schemes have been delegated to the State Governments. As such, funds are not released areas-wise but State-wise. Hence, details of funds released for provision of drinking water in the coastal areas of the country are not maintained at the Central level. However, a statement giving funds released under the ARWSP till date, during 2000-2001 to the coastal States of the country and number of brackishness affected habitations in those States is at Annexure-I.

(c): A statement giving investment made in the coastal States of the country in the last three years under the ARWSP and the MNP taken together is at Annexure-II.

Annexure-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No.450 for reply on 21.11.2000

Statement showing releases made to the Coastal States of the country during 2000-2001 under the Accelerated Rural Water Supply Programme (ARWSP)

S.No. State Amount (Rs.in lakh) No. of habitations affected by brackishness

1	Andhra Pradesh	11600.00	5518
2	Goa	702.00	0
3	Gujarat	7085.00	256
4	Karnataka	5175.00	1002
5	Kerala	2873.00	37
6	Maharashtra	6187.00	480
7	Orissa	3106.50	3361
8	Tamil Nadu	3654.00	5219
9	West Bengal	3889.81	++

++ 59 Blocks in West Bengal are reported to be affected with excess Brackishness. The number of habitations are yet to be identified.

Annexure-II

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No.450 for reply on 21.11.2000

Statement showing investments made in the Coastal States of the country during the last three years under the Rural Water Supply Programme

(Rs. in lakh)

S.No. State 1997-1998 1998-1999 1999-2000

1	Andhra Pradesh	17732.96	20078.32	23439.57
2	Goa	818.84	1011.10	1268.02
3	Gujarat	16228.05	21811.22	41651.43
4	Karnataka	19090.92	17999.10	18366.92
5	Kerala	8335.34	6186.61	8135.08
6	Maharashtra	41466.96	67535.87	102587.09
7	Orissa	9477.93	7918.84	7874.79
8	Tamil Nadu	21588.00	36466.47	37250.12
9	West Bengal	11295.01	11886.18	12723.60
	Total	146034.01	190893.71	253296.62